

arrived at include payment of *ad hoc* temporary dearness allowance of 6 percent to clerical staff and 8 percent to subordinate staff with effect from 1st August 1964, abolition of area IV in respect of 'A' and 'B' class banks affiliated to the Indian Banks' Association with effect from 1st September, 1964 and payment of *ad hoc* increase of Re. 1 in the basic salaries of the subordinate staff of the banks affiliated to the Indian Banks' Association and the Exchange Banks' Association with effect from 1st September, 1964.

(b) Exact information regarding the number of workers who resorted to "go-slow" is not available.

(c) Almost all the banks, with the exception of the Reserve Bank of India and the State Bank of India were involved in the dispute.

CEYLON PRIME MINISTER'S VISIT TO INDIA

88. SHRI G. MURAHARI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have received any communication from the Prime Minister of Ceylon regarding the problem of persons of Indian origin in Ceylon; and

(b) whether the Prime Minister of Ceylon is scheduled to visit India in the near future?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):
(a) Yes.

(b) The Prime Minister of Ceylon is expected to come to India towards the end of October, 1964.

DAMAGE TO GANDHIJÍ'S RECORDINGS

89 SHRI G. MURAHARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a number of recordings of Gandhiji and

other prominent personalities have been damaged due to careless preservation in the All India Radio; and

(b) if so, what action is proposed to be taken against those who are responsible for the damage?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

NON-DELIVERY OF MONEY ORDERS

90. SHRI G. MURAHARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of a large number of complaints against non-delivery, and delay in delivery, of money orders; and

(b) if so, what action Government propose to take on those complaints?

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B BHAGAVATI): (a) Yes, Sir. The percentage of such complaints to the total money order traffic is .09 only.

(b) The reasons are loss of M.Os and acknowledgements in transit, inadequate financing and wrong or insufficient addressing and drawing due to fast development of postal facilities involving change of jurisdiction of head and sub-offices. Action has been taken to prevent losses of acknowledgements in transit, to increase the limits of remittances, of cash and the limit up to which postmen and delivery agents are authorised to pay and to publish changes in jurisdiction of Post Offices quickly. High value M.Os are now being transmitted by entry like registered articles.

NON-ALIGNED NATIONS CONFERENCE

91. SHRI I. K. GUJRAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he is attending the Conference of Non-aligned Nations which is to be held at Cairo;